

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No.142 of 2016**

**Dated: 01<sup>st</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**North Bihar Power Distribution Co. Ltd. ...Appellant(s)  
Vs.  
Bihar Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Mr. Navin Prakash a/w  
Mr. Purushottam Prasad (Rep.)

Counsel for the Respondent(s) : Mr. Lakshman Bhakta  
Mr. Nadeem Ahmad (Reps.) for  
BERC

Mrs. Swapna Seshadri  
(for Intervener)

**ORDER**

Learned counsel for the appellant may file the amended memo of parties.

List the matter on **05.10.2016**. In the meantime, pleadings be completed.

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**